

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
ADMITTED UNSTARRED QUESTION No. 1863
TO BE ANSWERED ON 13.03.2023

Ban on Manja

1863. SHRI BALAK NATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- a) whether the National Green Tribunal (NGT) of the Union Government has sought the report from Central Pollution Control Board (CPCB) of Rajasthan on the composition of glass-coated kite strings also called 'manjha' and its harmful effects on human health and the environment and if so, the details thereof;
- b) whether the NGT has imposed an interim ban on the use of 'manjha' and if so, the details thereof; and
- c) the status of implementation including the details of violations committed and the details of action taken thereon by the Union Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi vide its order dated 11.07.2017, in the matter of Execution Application No. 06/2020 in OA No. 384/2016: Khalid Ashraf Vs. UOI, passed the directions for banning the Manjha or thread for kite flying which is made of nylon or any synthetic material and/or coated with synthetic substance and is non-biodegradable. All the Chief Secretaries of all the States/UTs were directed to enforce the prohibition of manufacture and use of synthetic manjha/nylon thread for kite flying throughout their state / territories.

NGT vide its order dated 21.01.2020 directed to ascertain the status of compliance of said directions from all the States/UTs including the State of Rajasthan.

18 States/ UTs have issued prohibitory orders under Environment (Protection) Act, 1986, Prevention of Cruelty to Animal Act, 1960, the Wildlife (Protection) Act, 1972 and Indian Penal Code, etc to ban manufacturing, sale, storage, purchase and use of Chinese manjha/ nylon/glass coated/synthetic thread for kite flying. 05 States/UTs have confirmed that no

manufacturing unit is available in their respective States pertaining to Chinese manjha/ nylon/synthetic/glass-coated thread.

Ministry vide letter dated 23.02.2023 has requested the Chief Secretaries of remaining 18 States/UTs including State of Rajasthan to take appropriate measures and issue prohibitory orders for banning the manufacture, sale, storage, purchase and use of Chinese manjha/ nylon/synthetic/ glass-coated thread for kite flying. Further, MoEFCC vide letter dated 23.02.2023 has also requested Central Pollution Control Board to take appropriate measures and issue prohibitory orders in this regard. Implementation of the directions are undertaken by respective States/UTs.
